## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/10	TP 24/16	For Hearing	397/398	Gautam R. Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	HITESH KUMAR	PETITIONERS	Liest
2.	Shreyas. A 9036118414 for var Amochates	Respondent NO.54	Shreyal
3	ALASH 9742131241 FOR AYRAA 18412	2000 DENTS RO, R14-32, R34,35, Ruo Ru8-51.	Hans

## ORDER

Counsel for Petitioner is present. Agraa Legal Advocates filed vakalath for R10, R14 to R32, R34, R35, R40 & R48 to R51. Counsel for R1 to R9 is present. Counsel for R54 is also present. Agraa Legal Counsel informed the Tribunal that they have no instructions for appearing other Respondents. Registry is directed to verify and put up whether notices to other Respondents have been served or not. For filing objections if any, list it on 23/01/2018.

Member (T)

Member (J)